

(ITEM NO.22

COURT NO.14

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 5/2014, I.A. 6/2014 in Civil Appeal

No(s). 11236/2011

KARAN SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ANR

Respondent(s)

(for impleadment)

Date : 05/01/2015

This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
[IN CHAMBER]

For Appellant(s)

Mr. Surya Kant, Adv.

For Respondent(s)

Mr. B. V. Balaram Das, Adv.

Dr. Surat Singh, Adv.

Mr. Brajesh Kumar Singh, Adv.

Mr. Sudhansu Palo, Adv.

Mr. Vishnu B. Saharya, Adv.

Mr. Viresh B. Saharya, Adv.

For M/s Saharya & Co., Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. Nos. 5 & 6 of 2014 be listed along with the main appeal.

(R.NATARAJAN)
Court Master

(RAJESH DHAM)
Court Master

Signature Not Verified

Digitally signed by

Neeta Sapra

Date: 2015.01.12

17:11:11 IST

Reason: